Declaration of Assets and Liabilities

Year 2020-21

		I, Vika	as Kumar , so	n/daughte	er/wife of Shr	Rajendra Prasa	nd .
	٨٥٥						
	Age	u <u>z8</u> yea	irs, belonging to	Binar ie	gislative assembl	y secretariat s	service and
	pres	sently working	g as <u>Assistar</u>	nt gi	ve herein below	the details of	the assets
	(imr	movable, mov	able, bank balanc	e, etc.) of	myself, my spous	e and dependar	nts*:
-m1(-2110)						
340/10							
370 170 (-2110	AD!	(Assets in	movable assets ioint name indica	i tina the e	xtent of joint own	ership will also	have to be
19/1	give	n) `					
1 Aor	,						
1 Elong	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name
(2.21	(i)	Cash	Rs- 5000/-	•	4000	6000	·
48.	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/CS- Rs- 34604/ SBI e-RD deposit- Rs - 9000/- per month PPF - 110000/-	-	100000	30000	•
22/02/21	(iii)	Bonds, Debentures and Shares in companies	Mutual fund- 164997/-(Invested and current valuation is 185792/-)	-	•	•	-
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY HAVING YEARLY PREMIUM OF RS.26827 /-(SUM ASSURED - 500000/-) AND LIC POLICY HAVING HALF YEARLY PREMIUM OF RS 1485 /-(SUM ASSURED- 50000/-). POST OFFICE NATIONAL SAVING CERTIFICATE OF RS- 60000/ RD OF MONTHLY PREMIUM OF RS - 3000 /- and RS- 500 in Saving a/c in post office PULSAR 150DTS-I		LIC POLICY OF SUM ASSURED 50,000/-	LIC POLICY OF SUM ASSURED 50,000/-	
	(v)	(details of make, etc.)	BIKE (DATE OF MANUFACTURING-10/2019) HAVING REGISTERATION NO. BR01EN1462 and REGISTRATION DATE-14.11.2019				
	(vi)	Jewellery (give details of weight and value)	Almost 20 Gm of gold		40 Gm of Gold arnaments CMV- 1,80,000/-	60 gm of Gold arnaments CMV- 2,80,000/- 50 gm of silver arnaments CMV- 5000/-	
	(vii)	Other assets, such as values of claims / interests		-	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed Vikas kumar companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	Approx 1 and ¾ kattha at sriram ijari buxar Approx 1 kattha at lalganj buxar, And 1 kattha at gajadhar ganj buxar.		-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	House property at gajadhar ganj Buxar			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-			-	-
(v)	Others (such as interest in property)	-	- 15	-		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	·	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	-	
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		ooting.
	(f) Other dues, if any	Section (Report Control - Control - Section)	A COMPANY TO THE SECOND SECOND

Vikes Kumar

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETUN FILED FOR ASSESMENT YEAR 2020-2021 WITHOUT ANY LIABILITIES PAN NO DMRPK2017P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. **Personal Detail**

GPF/CPF/PRAN No.

110124056418

Gender

(M/F)

Date of Birth

0 0 1 1 9 3 (DD/MM/YYYY)

Class/Group

(A/B/C)

Cadre

ADMINISTRATIVE CADRE BLAS PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

BUXAR

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property and I am entitled for 1/4 of this property . At present, the property belongs to my parent.

> Vixas Kumar Signature

Name of Employee: VIKAS KUMAR-I

Place: PATNA

Designation:

ASSISTANT

Date: 15-02-2021 . Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIATE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.